

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3023
ANSWERED ON:15.03.2011
COMPENSATION FOR SUPPLY OF ELECTRICITY TO BSF
Badal Harsimrat Kaur

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal/request from the Government of Punjab to bear the cost of 24-hour electricity provided to BSF at Punjab Border;
- (b) if so, the details thereof;
- (c) whether the Government has considered this request;
- (d) if so, whether the Government proposes to compensate the Punjab State for the 24-hour power being provided to BSF at Punjab's Indo-Pak Border; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): No such proposal has been received by the Union Government from the Government of Punjab. However, electricity bill on account of Border Flood Lighting and Border Out Posts are regularly being paid to Punjab State Electricity Board for electricity provided to Border Security Force (BSF) at Punjab Border.